151 Written Answers [RAJYASABHA]

•treated as feeder category for the posts of Post Graduate Teachers. Legal Adviser, Kendriya Vidyalaya Sangathan, advised that it would be desirable to get the direction of High Court of Madras before effecting promotions of Trained Graduate Teachers as Post Graduate Teachers. Meanwhile, with a view to avoid the delay jn filling up vacancies of Post Graduate Teachers i_n Kendriya Vidyalayas, it was decided on the orders of the then Chairman, Kendriya Vid-yalaya Sangathan to effect transfer of Post Graduate Teachers before effecting promotions of Trained Graduate Teachers as Post Graduate Teachers.

(c) and (d) The promotion of these Teachers would be considered as soon ag the direction of High Court of Madras is available.

Restoration of credibility to the Planning Commission

136. SHR1 RAOOF VALIULLAH: Will the PRIME MINISTER be pleased to state:

(a) whether Government are seeking to restore "credibility, statug and authority" to the Planning Commission; if so, in what way and how does it differentiate with the existing set up and functioning of the Commission;

(fo) whether the Planning Commissions would b_e reconstituted and whether the existing schemes wou'd be reviewed; if so, whether the Commission propose to formulate any alternative anti-poverty scheme; if so, the details thereof; and

(c) whether Government also propose to make the Planning Commission a Secretariat of the National Development Council as announced by its Deputy Chairman; if so, the details thereof?

THE PRIME! MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes Sir. The Government feels that by according a constitutional status to the Planning Commission its effectivenefs will be enhanced.

to Questions

(b) Yes, Sir. The review of the existing schemes will, however, be done by the Commission while formulating the Eighth Five Year plan, and changes brought about, wherever necessary.

(c) The Secretary of the Planning Commission already functions as the Secretary of the National Development Council.

Plan outlay for rural sector

137. SHRI RAOOF VALIULLAfl: Will the PRIME MINISTER be pleased to state;

(a) what is the present plan outlay for the rural sector and whether Government propose to increase the same; if so, the details thereof;

(b) whether Government have taken into account exenditure in other sectors like Energy etc., meant rural areas, while cumulating for expenditure for the rural sector; total and

(c) whether the increased plan out lay in the rural sector would be re flected in the next Five Year Plan?

MINISTER THE PRIME (SHRI VISHWANATH PRATAP SINGH): (a) to (c) Out of the public sector outlay of Rs. 180,000 crores for the Seventh Plan, around Rs. 53,000 crores was allocated to Heads of Development like (!) Agriculture, (2) Rural Development, (3) Special Area Programmes, (4) Irrigation and Flood Control, (5)' Village Industries, (6) Minimum Needs Programme (including interalia Rural Health, Rural Water Supply, Rural Roads, Rural Electrification,' Rural Housing, Rural Cooking Energy and Rural Sanitation but excluding Improvement of Urban Slums), which directly contribute to the development of the Rural Sector.

While formulating the Eighth Five Year Plan, it is proposed to channelise as nearly as 50 per cent of the Government's investment outlay for the development of the Rural areas.